

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 24

IA 1373/2021 IA 1414/2022 In C.P. (IB)3419/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.02.2024

NAME OF THE PARTIES: **ESSZEE MANUFACTURING PVT LTD V/S**
SPG MULTI TRADE PVT LTD

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA Nos. 1373/2021 & 1414/2022 -

1. Mr. Rahul Darji, Proxy Counsel appeared for the Liquidator.
2. Mr. Abhishek Salian, Advocate i/b Mr. Aditya Nair, Advocate appeared for the Respondent nos. 1 to 5.
3. Mr. M. S. Bhardwaj, Advocate a/w Mr. Harshal Modekar, Advocate appeared for the GST in IA No. 1373/2021.
4. Ms. Tikshita Modi, Advocate a/w Ms. Jenny Somaiya, Advocate I/b Akhil Modi & Associates appeared for the Respondent no. 15.
5. Learned Counsel for the RP informs that arguing Counsel is pre-occupied in another matter and seeks short accommodation.
6. Learned Counsel appearing for the GST informs that his appearance is because of the letter received from the Liquidator. It is clarified that Counsel for the GST need not appear unless called by this Bench. .. 2 ..

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7. Learned Counsel for the Respondent no. 2 submits that he is representing Respondent nos. 1, 3, 4 & 5. It is submitted that reply filed by the Respondent no. 2 may be considered as Reply of Respondent nos. 1, 3, 4 & 5 as well.
8. List these IAs' on **02.02.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna